

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
SPECIAL BENCH (Video Conference)**

**CORAM: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL
HON'BLE DR. BINOD KUMAR SINHA - MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW
TRIBUNAL, HYDERABAD BENCH, HELD ON 06.11.2020 AT 11:00 AM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.250/9/HDB/2020
NAME OF THE COMPANY	Acquaint Engineers and Infrastructure (P) Ltd
NAME OF THE PETITIONER(S)	CH Raja Babu
NAME OF THE RESPONDENT(S)	Acquaint Engineers and Infrastructure (P) Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

1. Matter taken up for hearing through video conference.
2. Mrs. JVL Bharathi, counsel for the Petitioner appeared through video conference. She is directed to issue notice to the other side for their appearance and for making submissions and file proof of service in the Registry through email.
3. Put up the matter on 25.11.2020.



MEMBER TECHNICAL



MEMBER JUDICIAL